Scheduled Caste Sub Plan

3594. SHRI SYED AZEEZ PASHA: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether his Ministry is aware that the allocations of Special Component Plan/Scheduled Caste Sub Plan (SCSP) and Tribal Sub Plan (TSP) were not being spent in different States as per the guidelines of the Planning Commission;
 - (b) if so, the action taken and the details thereof; and
 - (c) the details of expenditure incurred on different heads in all the States?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI D. NAPOLEAN): (a) to (c) Allocations under Scheduled Caste Sub Plan (SCSP) and Tribal Sub Plan (TSP) have not been spent in different States as per the guidelines of the Planning Commission. The outlay and expenditure of SCSP and TSP are reviewed in the Annual Plan discussions of State in the Planning Commission. State Governments are also advised by the Ministry of Social Justice and Empowerment and Ministry of Tribal Affairs, to ensure adequate earmarking/expenditure of funds, in accordance with the guidelines laid down by the Planning Commission. The headwise details of expenditure incurred are not Maintained by the Ministry.

Pre-matric and post-matric scholarship

†3595. SHRI LALIT KISHORE CHATURVEDI: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the amount of scholarship being provided to pre-matric, post-matric, hostler and non-hosteler students belonging to Scheduled Castes, Scheduled Tribes and Other Backward Class families which are engaged in scavenging, skinning and tanning, sanitation and other similar activities alongwith separate details thereof;
 - (b) the time when this scholarship was fixed;
 - (c) whether the scholarship amount is sufficient;
 - (d) the system put in place to ensure that all the students are able to get this scholarship; and
- (e) whether it is a fact that no State in the country is being disbursed with the full amount as demanded by them even after repeated demands?

THE MINISTER OF STATE IN THE MINISTRY OF SOCAL JUSTICE AND EMPOWERMENT (SHRID. NAPOLEON): (a) and (b) Details of the amount of scholarships and year of last revision are given in the enclosed Statement (See below).

(c) The rates are revised from time to time subject to availability of funds.

[†]Original notice of the question was received in Hindi.